

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PERSONNEL & TRAINING)

LOK SABHA
UNSTARRED QUESTION NO. 29
(TO BE ANSWERED ON 24.02.2016)

BAN ON FRESH APPOINTMENT

29. SHRI B.V. NAIK:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has decided to stop all fresh appointments in Government jobs;
- (b) if so, the manner by which the Government would fulfil those position which are vacant due to retirement of officers and employees in Government sectors;
- (c) whether this decision would have any negative impact on the promise to create more jobs; and
- (d) if so, the details thereof and the measures proposed to be taken in this regard?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

- (a): Government of India has not issued any instructions for stopping of fresh appointment in Government. The vacancies arising due to retirement of officers and employees are required to be filled-up by the concerned Ministry/Department as per the provisions in Recruitment Rules for the post.
- (b) to (d): Does not arise.
